

greater frequency and larger number of shootings by the Police to deal with the law and order situation in the State ; and

(c) if so, whether Government propose to make a reappraisal of the policy ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). Facts are being ascertained.

#### Per Capita Supply of Power in U. P.

\*763. SHRI S. N. MISHRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Uttar Pradesh, the largest and backward State, is only receiving 46 per cent *per capita* electrical energy as compared to Punjab and Haryana which are enjoying more than 150 per cent *per capita* electrical energy ;

(b) if so, what steps have been taken by Government to remedy this wrong ; and

(c) why special allocations have not been made so far ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). The *per capita* consumption of electricity in the States of Punjab, Haryana and U. P. was 180, 87 and 52 units respectively during 1969-70. Excluding the consumption of the Nangal Fertilizer Factory in Punjab the *per capita* consumption in Punjab during 1969-70 was 79 units. The quantum of Power required in each State is determined by load surveys conducted by annual power survey committees. U. P. like many of the State is not able to provide adequate funds required for the calculated quantum of power. This has resulted in power deficits, Outlays for power generation schemes in State are provided from state Plan resources inclusive of overall Central Assistance. Because of constraint of resources it has not been possible to provide the full requirement

of funds for power generation schemes. The anticipated deficit on the basis of outlay in the fourth plan is expected to be 232 MW in U.P. 263 MW in Punjab and 164 MW in Haryana. Very high priority has been given to power Programmes during the Fourth Plan in U. P. to accelerate agricultural and industrial development. 39% of the total Plan outlay, amounting to Rs. 376.76 crores has been allocated for power schemes. Out of this amount, Rs. 177.73 crores has been allocated for power generation. Measures have been taken to meet power deficit in U. P. to the extent practicable by accelerating the progress of generation schemes for benefits during the Fourth Plan for advance action on the schemes which are expected to yield benefits during the early part of the Fifth Plan, and for construction of inter State links to avail of power from neighbouring systems. The Centre gives loan assistance for the construction of inter State links. The special allocation in this regard to Uttar Pradesh for the construction of the Giri-Yamuna and Dehri-Mughalsarai inter-State links was Rs. 9 lacs in 1969-70 and is Rs. 28 lacs in 1970-71.

#### Diversion of Funds of Financial Institution into Public Sector

\*764. SHRI N. R. LASKAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Planning Commission does not favour any undue diversion of funds of the financial institution into the public sector at the cost of the programmes already approved for the private sector in the Fourth Plan ;

(b) if so, whether the Planning Commission has in a recent communication to Government argued against the inclusion of new project in the State sector in areas contemplated in the Plan ;

(c) if so, the details of points argued ; and

(d) the reaction of Government thereto ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF